

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 41/08 HELD ON 20.02.2008 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **41/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **20.02.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri G. Seetharam Reddy, Joint DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener

2. Committee confirmed minutes of NC Meetings No. 39/08 held on 06.02.2008.

3.1 Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures. Although ITC (HS) Codes indicated in some cases were not pertaining to Chapters 39, and 40 of ITC (HS) Classification, yet Committee considered such cases because these belonged to 'Plastic & Rubber Products' category.

MANUAL CASES

3.1.1	Case No. A-557	ITCO INDUSTRIES LTD.	HQ F. No. 01/83/050/842/AM08/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0710051550 Dated 09.05.2007	RLA F. No. 07/24/040/57/AM08	

Decision: Case is withdrawn as it is already **approved** in the NC Meeting No. 38/08 dated 30.01.2008.

3.1.2	Case No. A-559	E.I. DUPONT INDIA PVT. LTD.	HQ F. No. 01/83/050/915/AM08/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 3410018941 Dated 08.06.2007	RLA F. No. 34/24/040/274/AM08	

Decision: Case is withdrawn as it is already **approved** in the NC Meeting No. 38/08 dated 30.01.2008.

3.1.3	Case No. A-560	ATUL LIMITED	HQ F. No. 01/87/050/877/AM07/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0810062189 Dated 08.01.2007	RLA F. No. 08/24/040/234/AM07	

Decision: Case is withdrawn as it is already **approved** in the NC Meeting No. 38/08 dated 30.01.2008.

3.1.4	Case No. A-571	JUMBO BAG LTD.	HQ F. No. 01/87/050/624/AM07/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0410084801 Dated: 12.10.2006	RLA F. No. 04/24/040/145/AM07	

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINER WITH VARIOUS SIZES (NET CONTENT OF PP, UV(2% ON PP), LLDPE MADE OUT OF PP WITH 2% UV STABILISER USED FOR PACKING MATERIALS	300000.000	K.G	27000000.00	600000.00 US\$
			Total	27,000,000.00	600,000.00
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	POLYPROPYLENE GRANULES POLYMER	176470.000	K.G	11470588.24	254901.96 US\$
2	ULTRA VIOLET STABILIZER UV RETENTION	3529.410	K.G	970588.24	21568.63 US\$
3	LLDPE GRANULES POLYMER	120000.000	K.G	7800000.00	173333.33 US\$

			Total	20,241,176.48	449,803.92
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Decision: With D/o C&PC OM No. 46011/08/2007-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product
		2. UV Stabilizer Master Batch (containing not more than 20% UV Stabilizer) where export product contains U.V. Stabilizer	2% of the basic Polypropylene Resin content
		3. LLDPE Granules	1.05 kg/kg content in the export product

3.1.5	Case No. A-572	PUNEET RESINS LTD.	HQ F. No. 01/83/050/1426/AM08/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0310443384 Dated 17.09.2007	RLA F. No. 03/95/040/588/AM08	

Application: Request is for adhoc norms for following:

Sl.No	EXPORT ITEM	Qty
1.	<i>Vinoprene in Different Grades Like: 601 to 647/6475 Series Containing: 1) 36% Acrylonitrile Butadiene Rubber (NBR) 2) 32% PVC Resin 3) 26% Di Octyl Phthalate (DOP) Variation within 3 Inputs +/-3%</i>	72.000 MT
2.	<i>Vinoprene in Different Grades Like: 650 to 699 Series</i>	20.000 MT

	Containing: 1) 58% Acrylonitrile Butadiene Rubber (NBR) 2) 38% PVC Resin 3) 2% Di Octyl Phthalate (DOP) Variation within 3 Inputs +/-3%	
Sl.No	IMPORT ITEM	Qty
1.	Import item for Export product No. 1 1)Acrylonitrile Butadiene Rubber (NBR)	25.920 MT
2.	2) PVC Resin	23.040 MT
3.	3) Di Octyl Phthalate (DOP)	18.720MT
4.	Import item for Export Product No. 2 1)Acrylonitrile Butadiene Rubber (NBR)	11.600 MT
5.	2) PVC Resin	7.600 MT
6.	3) Di Octyl Phthalate (DOP)	0.400 MT

Decision: With D/o C&PC OM No. 46011/124/2006-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinoprene 601 to 647/6475 series (containing 36% NBR, 32% PVC Resin & 26% DOP) Variation within 3 Inputs +/- 3%	1 kg	1. Acrylonitrile Butadiene Rubber (NBR)	0.360 kg
		2. PVC Resin	0.320 kg
		3. Dioctyl Phthalate (DOP)	0.260 kg
Vinoprene 650 to 699 series (containing 58% NBR, 38% PVC Resin & 2% DOP) Variation within 3 Inputs +/- 3%	1 kg	1. Acrylonitrile Butadiene Rubber (NBR)	0.580 kg
		2. PVC Resin	0.380 kg
		3. Dioctyl Phthalate (DOP)	0.020 kg

3.1.6	Case No. A-576	HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/355/AM06/DES-VII 01/87/050/1346/AM06/DES-VII 01/87/050/634/AM07/DES-VII 01/87/050/665/AM07/DES-VII 01/87/050/672/AM07/DES-VII 01/87/050/868/AM07/DES-VII 01/87/050/188/AM08/DES-VII 01/87/050/828/AM07/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 3110020969 Dated 28.06.2005	RLA F. No. 31/24/040/47/AM06	
		Adv. Lic. No. 3110023827 Dated	RLA F. No.31/24/040/219/AM06	

		08.02.2006		
		Adv. Lic. No. 3110026900 Dated 16.10.2006	RLA F. No.31/24/040/231/AM07	
		Adv. Lic. No. 3110027012 Dated 30.10.2006	RLA F. No.31/24/040/249/AM07	
		Adv. Lic. No. 3110027017 Dated 30.10.2006	RLA F. No.31/24/040/250/AM07	
		Adv. Lic. No. 3110027759 Dated 05.01.2007	RLA F. No.31/24/040/339/AM07	
		Adv. Lic. No. 3110029682 Dated 28.06.2007	RLA F. No.31/24/040/101/AM08	
		Adv. Lic. No. 3110027590 Dated 18.12.2006	RLA F. No.31/24/040/313/AM07	

Application: Request is for adhoc norms for following:

<i>RLA F. No. 31/24/040/47/AM06; Adv. Auth. No. 3110020969 Dated 28.06.2005</i>		
Sl.No.	EXPORT ITEM	Qty
1.	<i>Positive Plate for Alternator</i>	<i>360000 kgs</i>
2.	<i>Cover rare for Alternator</i>	<i>360000 kgs</i>
3.	<i>Board assy for Alternator</i>	<i>360000 kgs</i>
4.	<i>Bobin alternator Rotor Coil</i>	<i>360000 kgs</i>
5.	<i>Cover rare for Alternator</i>	<i>180000 kgs</i>
6.	<i>Ford RC21 Alternator Positive diode</i>	<i>180000 kgs</i>
7.	<i>Board assy for Alternator</i>	<i>180000 kgs</i>
8.	<i>Bobin Alternator</i>	<i>180000 kgs</i>
9.	<i>Negative Plate for Alternator</i>	<i>540000 kgs</i>
10.	<i>Retainer Alternator Coil Wire</i>	<i>540000 kgs</i>
11.	<i>Ford Sleeve for Alternator</i>	<i>540000 kgs</i>
12.	<i>Visteon PSA Alternator Cover</i>	<i>72000 kgs</i>
Sl.No.	IMPORT ITEM	Qty
1.	<i>Fortron 6165-A4 (Black / Natural)</i>	<i>5097 kgs</i>
2.	<i>Amodel AT – 1116 HS BK 324</i>	<i>4630 kgs</i>
3.	<i>ZYTEL 3189 HSL NC 010 Nylon Resin</i>	<i>6874 kgs</i>
4.	<i>Celanax 2002-2 Black</i>	<i>770 kgs</i>
5.	<i>Copper Strips</i>	<i>35104 kgs</i>

RLA F. No. 31/24/040/00219/AM06; Adv. Auth. No. 3110023827 Dated: 08.02.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Bobbin Sleeve Assy (VP5M5U11A209 AA) (Net wt.7730.75 kgs.) Plastic	850000.000	Number	7777500.00	172833.33 US\$
2	63/0- BEARING SLEEVE (1S7U 10986 AA) (Net wt.2867.40) PLASTICS	540000.000	Number	4357800.00	96840.00 US\$
3	63/0- RC21 BOBBIN (XS6U 10303 AA) (Net wt.1417.32 kgs)	180000.000	Number	1285200.00	28560.00 US\$
4	63/0- RC21 CIRCUIT BOARD (XC 6U10B301 AA) (Net wt.6035.40 kgs)	180000.000	Number	4924800.00	109440.00 US\$
5	63/0- RC28 BOBBIN (1S7U 10B303 AA) (Net wt.3503.88 kgs)	360000.000	Number	3304800.00	73440.00 US\$
6	63/0- RC28 CIRCUIT BOARD (1S7U 10B301 AA) (Net wt.12957.84 kgs) (supplies made to M/s.Visteon Powertrain Control Systems India Pvt.Limited,)	360000.000	Number	10926000.00	242800.00 US\$
			Total	32,576,100.00	723,913.33
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COPPER STRIP (Net wt. should not be less than 659 kgs. in R.P.) COPPER	34416.000	K.G	7647751.44	168638.40 US\$
2	FORTRON (Net wt. should not be less than 102 kgs.in R.P.) PLASTICS	5097.240	K.G	1317611.05	29054.27 US\$
3	ZYTEL (Net wt.should not be less than 242 kgs.in R.P.) MISC. CHEMICALS	6874.560	K.G	1091164.54	24061.00 US\$
4	AMODEL (Net wt.should not be less than 122 kgs.in R.P.) PLASTICS	4630.500	K.G	1698844.79	37460.75 US\$

5	CELENEX (Net wt.should not be less than 608 kgs.in R.P.) PLASTICS	9089.900	K.G	1735475.52	38268.48 US\$
			Total	13,490,847.34	297,482.90

RLA F. No. 31/24/040/00231/AM07; Adv. Auth. No. 3110026900 Dated:16.10.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- RC21 Circuit board (XS 6U 10B 301 AA	380000.000	Number	10396800.00	227750.27 US\$
2	63/0- RC28 Circuit Board (1S7U 10B301 AA)	420000.000	Number	12747000.00	279233.30 US\$
			Total	23,143,800.00	506,983.57

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Copper Strip	49381.000	K.G	17342681.27	375789.41 US\$
			Total	17,342,681.27	375,789.41

RLA F. No. 31/24/040/00249/AM07; Adv. Auth. No. 3110027012 Dated:30.10.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- RC21 Circuit Board (XS 6U 10B 301 AA)	380000.000	Number	10396800.00	227750.27 US\$
2	63/0- RC28 Circuit Board (1S7U 10B301 AA)	420000.000	Number	12747000.00	279233.30 US\$
			Total	23,143,800.00	506,983.57

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FORTRON	7581.000	K.G	2029206.27	43969.80 US\$
			Total	2,029,206.27	43,969.80

RLA File No. 31/24/040/00250/AM07; Adv. Auth. No. 3110027017 Dated:30.10.2006

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Bobbin Sleeve Assembly	850000.000	Number	6859500.00	150262.86

	(1S7U 10986 AA)				US\$
			Total	6,859,500.00	150,262.86
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Celanex	9014.250	K.G	1784672.77	38671.13 US\$
			Total	1,784,672.77	38,671.13

RLA File No. 31/24/040/00339/AM07; Adv. Auth. No. 3110027759 Dated:05.01.2007					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Ford Sleeve for Alternator	450000.000	Number	3776760.00	84775.75 US\$
			Total	3,776,760.00	84,775.75
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Amodel AT 1116-HS COLOUR - BLACK	3411.450	K.G	1280429.00	28485.62 US\$
			Total	1,280,429.00	28,485.62

RLA File No. 31/24/040/00101/AM08; Adv. Auth. No. 3110029682 Dated:28.06.2007					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BOBBIN SLEEVE ASSY (VP5M5U -11A209AA)	850000.000	Number	8088600.00	200212.87 US\$
			Total	8,088,600.00	200,212.87
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Celanex 2002-2 Black ED3002	9014.250	K.G	3373448.00	82480.38 US\$
			Total	3,373,448.00	82,480.38

RLA File No. 31/24/040/00313/AM07; Adv. Auth. No. 3110027590 Dated:18.12.2006					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Bobbin sleeve assy -	200000.000	Number	2768000.00	62132.43 US\$

	VP5M5U -11A209-AA				
2	63/0- Bobbin sleeve assy - (small) -YS4U-11A209-AB	65000.000	Number	487500.00	10942.76 US\$
			Total	3,255,500.00	73,075.19
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Stainless Steel -SAE J 405 30304	1804.340	K.G	916605.00	20391.65 US\$
			Total	916,605.00	20,391.65

Decision: With D/o C&PC OM No. 46011/94/2003-PC.II dated 28.01.2008, case was deferred for further discussion as under:

RLA F. No. 31/24/040/47/AM06; Adv. Auth. No. 3110020969 Dated 28.06.2005			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Positive Plate for Alternator	2No.	1. Polyphenylene Sulphide	0.0283 kg
2. Cover rare for Alternator	2 No.	Resin/Powder (65% Glassfiber Filled)	
3. Board assy for Alternator (Wight/piece 21.0gm +/- 0.5gm)	2 No.	2. Polyphthalamide Resin/Powder - Amodel (16% Glassfiber Filled)	0.0257 kg
4. Bobin alternator rotor coil (Wight/piece 14.8gm +/-0.5 gm)	2 No.		
5. Cover rare for Alternator	1 No.	3. Polyamide (Nylon-66) Resin /Powder-Zytel	0.0381 kg
6. Ford RC 21 Alternator Positive diode	1 No.	4. Polybutylene Terephthalate Resin- Celanex	0.0041 kg
7. Board assy for Alternator (Weight/piece 20.5gm +/- 0.5gm)	1 No.	5. Copper Strip	0.0967 kg
8. Bobin alternator rotor coil (Weight/piece 11.0gm +/- 0.5gm)	1 No.		
9. Negative plate for alternator	3 No.		
10. Retainer alternator coil wire	3 No.		
11. Ford Sleeve for alternator (Weight/piece 8.5gm +/- 0.5gm)	3 No.		
12. Visteon PSA alternator cover (Bobbin Sleeve Assembly)	4 No.		

RLA F. No. 31/24/040/00219/AM06; Adv. Auth. No. 3110023827 Dated: 08.02.2006			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Bobbin Sleeve Assembly (VP5M5U11A209 AA) (Weight/piece 9.5gm +/- 0.5gm)	85 No.	1. Copper Strip Copper	1.7415 kg
		2. Polyphenylene Sulphide Resin/Powder-Forton (65% Glassfiber Filled)	0.5097 kg
2. Bobbin Sleeve (IS7U10986 AA) (Weight/piece 8.5gm +/- 0.5gm)	54 No.	3. Polyamide (Nylon-66) Resin/Powder - Zytel	0.6874 kg
		4. Polyphthalamide Resin/Powder – Amodel	0.4630 kg

		(16% Glassfiber Filled)	
		5. Polybutylene Terephthalate Resin-Celanex	0.8712 kg
3. RC21 Bobbin (XS6U 10303 AA) (Weight/piece 11.0gm +/- 0.5gm)	18 No		
4. RC21 Circuit Board (XC6U 10B301 AA) (Weight/piece 20.0gm +/- 0.5gm)	18 No.		
5. RC28 Bobbin (IS7U	36 No		

RLA F. No. 31/24/040/00231/AM07; Adv. Auth. No. 3110026900 Dated:16.10.2006			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. RC21 Circuit Board (XS 6U 10B 301 AA) (Weight/Piece 21.0gm +/- 0.5gm)	19 No.	Copper Strip	1.29905 kg
2. RC28 Circuit Board (IS 7U 10B 301 AA) (Weight/Piece 21.0gm +/- 0.5gm)	21 No.		

RLA F. No. 31/24/040/00249/AM07; Adv. Auth. No. 3110027012 Dated:30.10.2006			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. RC21 Circuit Board (XS 6U 10B 301 AA) (Weight/Piece 21.0gm+/-0.5gm)	19 No.	Polyphenylene Sulphide	0.37905 kg
2. RC28 Circuit Board (IS 7U 10B 301 AA) (Weight/Piece 21.0gm+/-0.5gm)	21 No.	Resin/Powder-Zytel	

RLA File No. 31/24/040/00250/AM07; Adv. Auth. No. 3110027017 Dated:30.10.2006			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bobbin Sleeve Assembly (IS7U 10986 AA) (Weight/Piece 9.5gm+/-0.5gm)	1 No.	Polybutylene Terephthalate Resin-Celanex	0.01025 kg

RLA File No. 31/24/040/00339/AM07; Adv. Auth. No. 3110027759 Dated:05.01.2007			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ford Sleeve for Alternator (Weight/Piece 9.5gm +/- 0.5gm)	1 No.	Polyphthalamide Resin/Powder – Amodel (65% Glassfiber filled	0.00758 kg

RLA File No. 31/24/040/00101/AM08; Adv. Auth. No. 3110029682 Dated:28.06.2007			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bobbin Sleeve Assy (VP5M5U – 11A209 AA) (Weight/Piece 9.5gm+/-0.5gm)	1 No.	Polybutylene Terephthalate Resin Celanex	0.01025 kg

RLA File No. 31/24/040/00313/AM07; Adv. Auth. No. 3110027590 Dated:18.12.2006
Advance Authorization is reported to have been surrendered.

3.1.7	Case No. A-577	GUJARAT RAFFIA INDUSTRIES LTD.	HQ F. No. 01/87/050/705/AM07/DES-VII	Status: Approved
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0810059734 Dated 20.09.2006	RLA F. No. 08/24/040/119/AM07	

Application: Request is for adhoc norms for following:

Sl.No	EXPORT ITEM	Qty
1.	Laminated Plastic Sheetings Net Eyelets: 2350000 Nos.	100000.000 kg
Sl.No	IMPORT ITEM	Qty
1.	Polyethylene Unlamin ated Fabric 40-130 GSM	66000.000 kg
2.	LDPE/LLDPE Granuels	40700.000 kg
3.	Titanium Dioxide	1980.000 kg
4.	Colour Pigment	308.000 kg
5.	Wax	506.000 kg
6.	U.V. Stabilizer	506.000 kg
7.	Aluminium Eyelets (Gromets)	2373500 Number

Decision: With D/o C&PC OM No. 46011/153/2006-PC.II dated 03.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheetings (Laminated Tarpulins based on plastic woven fabric, Net Eyelets - 2350000 Nos.)	1 MT	1. Polyethylene Unlaminated Woven Fabric (40-130 gsm)	0.6600 MT
		2. LDPE Granules	0.4070 MT
		3. Titanium Dioxide	0.0198 MT
		4. Colour Pigment	0.0030 MT
		5. Wax	0.0050 MT

		6. UV Stabilizer	0.0050 MT
		7. Aluminium Eyelets (Gromets)	Net + 1% Wastage

ONLINE CASES

5	Case No.:14/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/80/050/00798/AM07/	RLA File : 25/24/040/00013/AM07/	Lic.No/Date:25100017 61 18.10.2006	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

6	Case No.:1/37/80-ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/80/050/00810/AM07/	RLA File : 05/24/040/00347/AM07/	Lic.No/Date:05101931 69 23.10.2006	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

9	Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/80/050/01023/AM07/	RLA File : 31/24/040/00292/AM07/	Lic.No/Date:31100274 62 06.12.2006	Defer Date:
	Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.			

10	Case No.:15/46/87-ALC1/2006	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00825/AM07/	RLA File : 03/94/040/00922/AM07/	Lic.No/Date:03104124 05 15.12.2006	Defer Date:
	Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.			

20	Case No.:7/5/87-ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/01054/AM07/	RLA File : 03/94/040/01319/AM07/	Lic.No/Date:03104207 35	Defer Date:

		23.02.2007	
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.			

21	Case No.: 8/5/87- ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/01055/AM07/	RLA File : 03/94/040/01142/AM07/	Lic.No/Date:03104207 36 23.02.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

25	Case No.: 9/6/87- ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/01146/AM07/	RLA File : 31/24/040/00439/AM07/	Lic.No/Date:31100287 53 27.03.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

31	Case No.: 32/8/87- ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00014/AM08/	RLA File : 03/95/040/01133/AM07/	Lic.No/Date:03104262 08 10.04.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

37	Case No.: 3/12/87- ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00077/AM08/	RLA File : 05/24/040/00015/AM08/	Lic.No/Date:05102032 01 03.05.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

40	Case No.: 8/10/87- ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00092/AM08/	RLA File : 03/94/040/00056/AM08/	Lic.No/Date:03104290 03 10.05.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

43	Case No.: 7/19/87- ALC1/2007	Party Name:DHARIYAL CHEMICALS	Meet No/Date:41/87- ALC1/2007	Status:Approved
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			20.02.2008	
	HQ File : 01/87/050/00098/AM08/	RLA File : 08/24/040/00038/AM08/	Lic.No/Date:08100648 49 16.05.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 39/08 dated 06.02.2008.				

45	Case No.:20/12/87- ALC1/2007	Party Name: METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00135/AM08/	RLA File : 31/24/040/00067/AM08/	Lic.No/Date:31100293 76 31.05.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.				

46	Case No.:3/18/87- ALC1/2007	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00139/AM08/	RLA File : 05/24/040/00033/AM08/	Lic.No/Date:05102045 02 05.06.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

48	Case No.:15/19/87- ALC1/2007	Party Name: WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00195/AM08/	RLA File : 03/95/040/00050/AM08/	Lic.No/Date:03104338 46 25.06.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

49	Case No.:9/18/87- ALC1/2007	Party Name: HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00188/AM08/	RLA File : 31/24/040/00101/AM08/	Lic.No/Date:31100296 82 28.06.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.				

53	Case No.:12/18/87- ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00199/AM08/	RLA File : 02/24/040/00107/AM08/	Lic.No/Date:02101021 30 04.07.2007	Defer Date:

Decision: Case is **approved** in the NC Meeting No. 35/08 dated 02.01.2008.

Case No.:32/23/83-ALC1/2007	Party Name:ATUL LIMITED,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved		
HQ File : 01/83/050/00873/AM08/	RLA File : 08/24/040/00117/AM08/	Lic.No/Date:08100663 36 02.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- EPOXY HARDENER LAPOX K-12	11000.00 0	K.G	2112000.00	51447.00 US\$
			Total	2,112,000.00	51,447.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Epichlorohydrin	1683.0 00	K.G	142298.00	3198.00 US\$
2	Cresol	1936.0 00	K.G	129228.00	2904.00 US\$
3	Hexa Hydrophthalic Anhydride	8822.0 00	K.G	863674.00	19408.00 US\$
4	Tetra Hydro phthalic Anhydride	770.00 0	K.G	51398.00	1155.00 US\$
			Total	1,186,598. 00	26,665.00
Decision: With D/o C&PC OM No. 46011/194/2005-PC.II dated 20.04.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM		QTY	
Epoxy Hardener Lapox K-12	1 kg	1. Epichlorohydrin		0.153 kg	
		2. Cresol		0.176 kg	
		3. Hexa Hydrophthalic Anhydride		0.802 kg	
		4. Tetra Hydrophthalic Anhydride		0.070 kg	

59	Case No.:16/23/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File :	RLA File :	Lic.No/Date:05102071	Defer Date:

01/87/050/00269/AM08/	05/24/040/00359/AM08/	63 03.08.2007	
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.			

60	Case No.:18/23/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00275/AM08/	RLA File : 03/94/040/00342/AM08/	Lic.No/Date:03104382 33 03.08.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

62	Case No.:17/23/87-ALC1/2007	Party Name:BILCARE LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00287/AM08/	RLA File : 31/24/040/00139/AM08/	Lic.No/Date:31100302 92 10.08.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 38/08 dated 30.01.2008.				

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Case No.:3/25/87-ALC1/2007	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved		
HQ File : 01/87/050/00328/AM08/	RLA File : 05/24/040/00434/AM08/	Lic.No/Date:05102082 55 29.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- FILLER MASTERBATCH; CONTAINING a) Polymer of Polyethylene viz. LLDPE contents 25%=15550 Kgs. b) Relevant Fillers viz. Calcium Carbonate contents 75%= 46650 Kgs.	62200.00 0	K.G	1563770.00	38564.00 US\$

			<i>Total</i>	1,563,770.00	38,564.00
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	POLYMER OF POLYETHYLENE VIZ. LLDPE	16016.500	K.G	974204.00	24024.75 US\$
2	RELEVANT FILLERS VIZ. CALCIUM CARBONATE	48049.500	K.G	327332.00	8072.32 US\$
			<i>Total</i>	1,301,536.00	32,097.07

Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler/Calcium Carbonate Master Batch (containing 25% LLDPE & 75% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules	0.2575 kg
		2. Filler/Calcium Carbonate	0.7725 kg

79	Case No.: 20/26/87-ALC1/2007	Party Name: TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Approved
	HQ File : 01/87/050/00359/AM08/	RLA File : 03/95/040/00506/AM08/	Lic.No/Date:03104422 88 10.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 39/08 dated 06.02.2008.				

82	Case No.: 25/26/87-ALC1/2007	Party Name: CORONET PRODUCTS PVT. LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Approved
	HQ File : 01/87/050/00364/AM08/	RLA File : 34/24/040/00101/AM08/	Lic.No/Date:34100196 19 12.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.				

83	Case No.: 26/26/87-ALC1/2007	Party Name: CORONET PRODUCTS PVT. LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Approved
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HQ File : 01/87/050/00365/AM08/	RLA File : 34/24/040/00121/AM08/	Lic.No/Date:34100196 20 12.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

Case No.:27/26/87- ALC1/2007	Party Name: IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
85 HQ File : 01/87/050/00366/AM08/	RLA File : 03/94/040/00519/AM08/	Lic.No/Date:03104429 85 13.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

Case No.:36/26/87- ALC1/2007	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
86 HQ File : 01/87/050/00375/AM08/	RLA File : 03/94/040/00537/AM08/	Lic.No/Date:03104434 69 18.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

Case No.:39/26/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
87 HQ File : 01/87/050/00378/AM08/	RLA File : 03/95/040/00122/AM08/	Lic.No/Date:03104435 13 18.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

Case No.:40/26/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
88 HQ File : 01/87/050/00379/AM08/	RLA File : 03/95/040/00267/AM08/	Lic.No/Date:03104435 26 18.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

Case No.:46/26/87- ALC1/2007	Party Name: DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
93 HQ File : 01/87/050/00385/AM08/	RLA File : 31/24/040/00202/AM08/	Lic.No/Date:31100308 53 20.09.2007	Defer Date:
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

94	Case No.:47/26/87-ALC1/2007	Party Name: T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00386/AM08/	RLA File : 09/24/040/00272/AM08/	Lic.No/Date:09100315 58 20.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

97	Case No.:50/26/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00389/AM08/	RLA File : 34/24/040/00136/AM08/	Lic.No/Date:34100196 95 25.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

98	Case No.:51/26/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00390/AM08/	RLA File : 05/24/040/00838/AM06/	Lic.No/Date:05102094 88 26.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

99	Case No.:52/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00391/AM08/	RLA File : 07/24/040/00438/AM08/	Lic.No/Date:07100535 73 27.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

100	Case No.:53/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00392/AM08/	RLA File : 07/24/040/00439/AM08/	Lic.No/Date:07100535 74 27.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

102	Case No.:55/26/87-ALC1/2007	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File :	RLA File :	Lic.No/Date:08100674	Defer Date:

01/87/050/00394/AM08/	08/24/040/00157/AM08/	45 27.09.2007	
Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

103	Case No.:56/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00395/AM08/	RLA File : 02/24/040/00185/AM08/	Lic.No/Date:02101046 49 28.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

104	Case No.:57/26/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00396/AM08/	RLA File : 34/24/040/00096/AM08/	Lic.No/Date:34100197 30 28.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

106	Case No.:59/26/87-ALC1/2007	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00398/AM08/	RLA File : 34/24/040/00081/AM08/	Lic.No/Date:34100197 32 28.09.2007	Defer Date:
	Decision: Case is approved in the NC Meeting No. 40/08 dated 13.02.2008.			

110

Case No.: 5/27/87- ALC1/2007	Party Name: JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Approved		
HQ File : 01/87/050/00406/AM08/	RLA File : 03/94/040/00671/AM08/	Lic.No/Date:03104450 47 03.10.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
<i>1</i>	<i>63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE</i>	<i>11500.00 0</i>	<i>K.G</i>	<i>5750000.00</i>	<i>140243.90 US\$</i>

	(PPO) COMPOUND NET CONTENT : 1)GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND : 11,500.000 KILOGRAM				
			<i>Total</i>	5,750,000.00	140,243.90
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	20010.000	K.G	3001500.00	73207.32 US\$
			<i>Total</i>	3,001,500.00	73,207.32
Decision: With D/o C&PC OM No. 46011/33/2007-PC.II dated 05.10.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Articles made of Glass Reinforced Modified Polyphenyleneoxide (PPO/PPE) Compound (Port/Noryl Heads/Sealing Plates/Perm Ports/Thrust Cone/Master Adapter/FC Ports/Insert Rings/End Plug/Spacer)		1 kg	Glass Reinforced Modified Poly Phenylene Oxide (PPO/PPE) Compound		1.58 kg

111	Case No.:3/27/87-ALC1/2007	Party Name:K.R.T. POLYMERS, (PROP.R. MAHENDRAN)	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00404/AM08/	RLA File : 32/24/040/00044/AM08/	Lic.No/Date:32100363 55 04.10.2007	Defer Date:

Decision: Case is **approved** in the NC Meeting No. 39/08 dated 06.02.2008.

112

Case No.:8/27/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved		
HQ File : 01/87/050/00409/AM08/	RLA File : 03/94/040/00653/AM08/	Lic.No/Date:03104452 55 05.10.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Polyurethane Resin Solution Containing 80% resin content and 20% solvent.	140000.00 0	K.G	11760000.00	294000.00 US\$
			Tota l	11,760,000.00	294,000.0 0
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Adipic Acid	40740.0 00	K.G	3748080.0 0	93702.00 US\$
2	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	16240.0 00	K.G	1818880.0 0	45472.00 US\$
3	Phthalic Anhydride White crystalline powder, Pure Grade, Standard.	23380.0 00	K.G	1169000.0 0	29225.00 US\$
4	Diethylene Glycol	11060.0 00	K.G	221200.00	5530.00 US\$
5	Monoethylene Glycol	27860.0 00	K.G	557200.00	13930.00 US\$
6	1.6 Hexane Diol	1680.00 0	K.G	295680.00	7392.00 US\$
7	Trimethylol Porpane	1820.00 0	K.G	132496.00	3312.40 US\$
8	Toluene Di isocyanate Liquid colourless - light yellow, Pure Grade,	5740.00 0	K.G	838040.00	20951.00 US\$

	<i>Standard.</i>				
9	<i>Ethyl Acetate Clear colourless volatine & flammable liquid, Pure Grade, Standard.</i>	<i>28000.0 00</i>	<i>K.G</i>	<i>560000.00</i>	<i>14000.00 US\$</i>
			<i>Total</i>	<i>9,340,576. 00</i>	<i>233,514.4 0</i>

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 27.06.2006, following
adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution containing 80% resin content and 20% solvent	1 kg	1. Adipic Acid	0.291 kg
		2. Isophthalic Acid	0.116 kg
		3. Phthalic anhydride	0.167 kg
		4. Diethylene Glycol	0.079 kg
		5. Monoethylene Glycol	0.199 kg
		6. 1.6 Hexane Diol	0.012 kg
		7. Trimethylol Propane	0.013 kg
		8. Toluene Di Isocyanate	0.041 kg
		9. Ethyl Acetate	0.200 kg

113	Case No.:9/27/87- ALC1/2007		Party Name: DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:41/87- ALC1/2007 20.02.2008		Status:Approved	
	HQ File : 01/87/050/00410/AM08/		RLA File : 31/24/040/00215/AM08/		Lic.No/Date:311003101 0 05.10.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UO M	FOB (Rs.)		FOB (Currency)
	I	63/0- AKULON K 224 G6 I BLACK 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND		6000.00 0	K.G	798000.00		20176.99 US\$
					Tota l	798,000.00		20,176.99
	Sl.No.	IMPORT ITEM			Qty	UOM	CIF	CIF

				(Rs.)	(Currency)
1	NYLON 6 CHIPS/ GRANUALS BASE POLYMER(NET CONTAIN SHOULD NOT BE LESS THAN 4092 KGS IN R.P)	4215.0 00	K.G	430467.4 1	10748.25 US\$
2	GLASS FIBER (CHOPPED STRAND) REINFORCING AGENT(NET CONTAIN SHOULD NOT BE LESS THAN 1800 KGS. IN R.P)	1854.0 00	K.G	111379.0 5	2781.00 US\$
3	BLACK MASTER BATCH PE 48/93 RELEVANT COLOURANT(NET CONTAIN SHOULD NOT BE LESS THAN 90 KGS. IN R.P)	93.000	K.G	13781.21	344.10 US\$
4	CALCIUM STEARATE MOULD RELEASE AGENT(NET CONTAIN SHOULD NOT BE LESS THAN 18KGS. IN R.P)	18.600	K.G	1117.40	27.90 US\$
			Total	556,745. 07	13,901.25

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

114	Case No.:10/27/87- ALC1/2007	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00411/AM08/	RLA File : 05/24/040/00511/AM08/	Lic.No/Date:05102101 08 05.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- ULTIMAT EDGED VINYL FLOORMAT / FLOORING / IN LOOPED / ZIGZAG PATTERN PVC FLOORMAT / FLOORING	240000.000	K.G	28485209.00	499740.5 1 EURO
			Total	28,485,209.00	499,740.5 1
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	PVC RESIN PVC RESIN	165688.3 20	K.G	8972022.53	157403.9 0 EURO
2	Phthalate Plasticizers (DOP / DBP / DINP) / Non- Phthalate Plasticizers (DOA/DOS/EBN/BET/DINC H) Phthalate Plasticizers (DOP / DBP / DINP) / Non- Phthalate Plasticizers (DOA/DOS/EBN/BET/DINC H)	133539.0 00	K.G	12940010.5 0	227017.7 3 EURO
3	Compound Stabilizers for Plastics Compound Stabilizers for Plastics	5255.040	K.G	344467.87	6043.30 EURO
4	UV-STABILIZERS UV-STABILIZERS	927.360	K.G	913148.21	16020.14 EURO
5	FLAME-RETARDANTS (ANTIMONY TRIOXIDE) FLAME-RETARDANTS (ANTIMONY TRIOXIDE)	3091.200	K.G	933851.52	16383.36 EURO
6	ANTIMICROBIAL ANTIMICROBIAL	618.240	K.G	1216685.19	21345.35 EURO

			<i>Total</i>	25,320,185.82	444,213.78
Decision: With D/o C&PC OM No. 46011/74/2004-PC.II dated 08.02.2008, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Ultimat Edged Vinyl Floormat/Flooring/in looped/Zigzag Pattern	1 kg	1. PVC Resin	0.6415 kg		
		2. Plasticizers (Phthalate/Non-Phthalate)	0.5154 kg		
		3. Compound Stabilizers for Plastics	0.0204 kg		
		4. UV Stabilizer	0.0035 kg		
		5. Flame Retardant (Antimony Trioxide)	0.0119 kg		
		6. Antimicrobial Agent	0.0023 kg		

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Case No.:13/27/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved		
HQ File : 01/87/050/00414/AM08/	RLA File : 03/94/040/00649/AM08/	Lic.No/Date:03104455 10 08.10.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Blended Polyol Ecopuf X 642 b	7600.000	K.G	707940.00	17480.00 US\$
			Total	707,940.00	17,480.00
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Phthalic Anhydride	585.200	K.G	34527.00	847.00 US\$
2	Diethylene Glycol	827.640	K.G	40554.00	995.00 US\$
3	Propylene Oxide	3347.800	K.G	230998.00	5669.00 US\$
4	1,1 Dichloro Fluoro Ethane	1938.000	K.G	124032.0	3044.00

	(HCFC 141b)			0	US\$
5	Pentamethyldiethylenetriamine	5.320	K.G	1303.00	32.00 US\$
6	Dimethylcyclohexylamine	56.240	K.G	5624.00	138.00 US\$
7	Silicon Surfactant	66.880	K.G	14379.00	353.00 US\$
8	Catalyst	16.720	K.G	7022.00	172.00 US\$
			Total	458,439. 00	11,250.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 28.07.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf X 642 b)	1 kg	1. Phthalic Anhydride	0.0770 kg
		2. Diethylene Glycol	0.1089 kg
		3. Propylene Oxide	0.4405 kg
		4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2550 kg
		5. Pentamethyldiethylenetriamine	0.0007 kg
		6. Dimethylcyclohexylamine	0.0074 kg
		7. Silicone Surfactant	0.0088 kg
		8. Catalyst (TMR-2)	0.0022 kg

119	Case No.:15/27/87- ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00416/AM08/	RLA File : 05/24/040/00544/AM08/	Lic.No/Date:05102102 65 09.10.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- CLOSE WOUND SUCTION UNIT (POLYVAC SET)	150000.000	Numb er	9600000.00	242730.72 US\$
			Total	9,600,000.00	242,730.7

					2
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	HDPE	16118.500	K.G	1128298.50	28172.25 US\$
2	P.P GRANULES	874.330	K.G	62077.25	1549.99 US\$
3	PVC RESIN	5813.760	K.G	465100.80	11613.00 US\$
4	DI-OCTYL PHTHALATE (DOP)	2725.200	K.G	272520.00	6804.49 US\$
5	DI-OCTYL ADIPATE (DOA)	136.260	K.G	16351.20	408.27 US\$
6	EPOXIDISED SOYABEAN OIL	272.520	K.G	19076.40	476.31 US\$
7	CALCIUM ZINC STABILIZER	90.840	K.G	13626.00	340.22 US\$
8	CALCIUM STEARATE	45.420	K.G	2725.20	68.04 US\$
9	C-CLAMP	156735.000	Number	156735.00	3913.48 US\$
10	MEDICAL KRAFT PAPER (MEDICAL GRADE (GSM 70 +/- 20%))	7562.880	Sq. meter	128568.96	3210.21 US\$
11	POLYESTER POLY LAMINATE FILM (50 MICRONS +/-10%)	7562.880	Sq. meter	215542.08	5381.82 US\$
12	TROCAR (STAINLESS STEEL)	161805.000	Number	3236100.00	80801.50 US\$
			Total	5,716,721.39	142,739.58
Decision: With D/o C&PC OM No. 46011/200/2005-PC.II dated 03.01.2008, following					

ad hoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Close Wound Suction Unit (Polyvac Set)	1 No.	1. HDPE Granules	1.05 kg/kg in export product
		2. Polypropylene Granules	1.05 kg/kg in export product
		3. Relevant C-Clamp	Net + 2% wastage
		4. Relevant Trocar (Stainless Steel)	Net + 2% wastage
		5. For 1 kg Component/Parts made of PVC Compound (Medical Grade)	
		i)PVC Resin	0.692 kg
		ii)Diocetyl Phthalate (DOP)	0.324 kg
		iii)Diocetyl Adipate (DOA)	0.017 kg
		iv)Epoxidised Soyabean Oil	0.032 kg
		v) Calcium Zinc Stabilizer	0.010 kg
		vi)Calcium Stearate	0.005 kg
		6. Medical Kraft Paper	As per Packing Policy
		7. Polyester Poly Laminate Film	As per Packing Policy

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Case No.:16/27/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved			
HQ File : 01/87/050/00417/AM08/	RLA File : 02/24/040/00194/AM08/	Lic.No/Date:02101051 10 10.10.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)	
1	63/0-Polypropylene	660.000	M.T	37444000.00	37444000.00 Indian Rupees	
			Total	37,444,000.00	37,444,000.00	
Sl.No.	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)

1	<i>Naphtha</i>	840.180	<i>M.T</i>	25236907.00	630135.00 US\$
2	<i>Catalyst (ZN 118, ZNM1 Z 230, ZN GF2A-1, Lynx-1010HA, Z-213, Donor-C, Donor-D, TEAL, HS Catalyst)</i>	274.560	<i>K.G</i>	2968955.00	74131.20 US\$
3	<i>Additives (ATMER 63, Crodamide ER, PEPQ, Syloblock 45 H, Sodium BENZOATE, Nalco-39M, Calcuim Stearate, Glycol Mono Stearate, GMS 40, Hyperform HPN)</i>	1650.000	<i>K.G</i>	231288.00	5775.00 US\$
4	<i>Anti-oxidants (DHT 4A, Irganox 1010, Irganox 1076, Irganox 20, Irgafos 168, DSTDP, Irganox 1330)</i>	1133.220	<i>K.G</i>	249620.00	6232.71 US\$
			<i>Total</i>	28,686,770.00	716,273.91

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 9/12.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene (Homopolymer)/Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNM1/ZN 118	0.416 kgs
		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irgafos 168/ DSTDP/ Irganox 1330)	1.717 kgs
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kgs

123	Case No.: 19/27/87-ALC1/2007	Party Name:SUN PLAST	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Approved		
	HQ File : 01/87/050/00420/AM08/	RLA File : 03/95/040/00656/AM08/	Lic.No/Date:03104459 54 10.10.2007	Defer Date:		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- PLASTIC BAGS NET CONTENT : 1)HDPE GRANULES : 75,000.000 KILOGRAM 2)HDPE GRANULES (REPROCESSED) : 20,000.000 KILOGRAM 3)MASTER BATCH : 5,000.000 KILOGRAM	100000.0 00	K.G	6024900.00	143450.0 0 US\$
				Total	6,024,900.00	143,450.0 0
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	HDPE GRANULES	78750.000	K.G	4725000.0 0	112500.00 US\$
	2	HDPE GRANULES (REPROCESSED)	21000.000	K.G	840000.00	20000.00 US\$
	3	MASTER BATCH	5250.000	K.G	399000.00	9500.00 US\$
				Total	5,964,000.00	142,000.00
Decision: With D/o C&PC OM No. 46011/58/2007-PC.II dated 08.02.2008, following adhoc norms are approved :						
	EXPORT ITEM		QTY	IMPORT ITEM		QTY
	HDPE Plastic Bags (Made of HDPE Granules and Reprocessed HDPE Granules)		1 kg	1. HDPE Granules		0.7875 kg
				2. HDPE Granules (Reprocessed)		0.2100 kg
				3. Relevant Master Batch		0.0525 kg

124	Case No.: 20/27/87-	Party Name:ALOK	Meet No/Date:41/87-	Status: Approved
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ALC1/2007	MASTERBATCHES LTD.,	ALC1/2007 20.02.2008			
HQ File : 01/87/050/00421/AM08/	RLA File : 05/24/040/00548/AM08/	Lic.No/Date:05102104 27 11.10.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH; CONTAINING a) Polymer of Polyethylene viz. LLDPE contents 25%= 9000 Kgs. b) Relevant Fillers viz. Calcium Carbonate contents 75%=27000 Kgs.	36000.000	K.G	904729.00	22590.00 US\$
			Total	904,729.00	22,590.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYMER OF POLYETHYLENE VIZ.LLDPE	9270.00 0	K.G	569889.0 0	14229.45 US\$
2	FILLERS VIZ. CALCIUM CARBONATE	27810.0 00	K.G	183775.0 0	4588.65 US\$
			Total	753,664. 00	18,818.10
Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.04.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM		QTY
	Filler/Calcium Carbonate Master Batch (containing 25% LLDPE & 75% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules		0.2575 kg
			2. Filler/Calcium Carbonate		0.7725 kg

125	Case No.:21/27/87- ALC1/2007	Party Name:PLASTICHEMIX	Meet No/Date:41/87- ALC1/2007	Status:Approved
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		INDUSTRIES		20.02.2008			
HQ File : 01/87/050/00422/AM08/		RLA File : 34/24/040/00135/AM08/		Lic.No/Date:3410019822 11.10.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	63/0- Filler - Calcium Carbonate containing 20 % 38400 Kgs Polymer and 80 % 153600 Kgs Filler- Calcium Carbonate	192000.000	K.G	3509760.00	87744.00 US\$		
			Total	3,509,760.00	87,744.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	Polyethylene LLDPE having specific gravity of less than 0.94	39552.00	K.G	2373120.00	59328.00 US\$		
2	Calcium Carbonate	158208.00	K.G	949248.00	23731.20 US\$		
			Total	3,322,368.00	83,059.20		
Decision: With D/o C&PC OM No. 46011/31/2005-PC.II dated 12.11.2007, following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Filler – Calcium Carbonate Masterbatch Containing 20% LLDPE and 80% Calcium Carbonate)		1 kg	1. LLDPE Granules		0.206 kg		
			2. Calcium Carbonate		0.824 kg		

131	Case No.:25/27/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
	HQ File : 01/87/050/00426/AM08/	RLA File : 31/24/040/00226/AM08/	Lic.No/Date:31100311 22	Defer Date:

12.10.2007

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- AKULON N24 G6 BLACK 30 % GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND	10000.00 0	K.G	1170000.0 0	29582.81 US\$
			Total	1,170,000. 00	29,582.81
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	NYLON 6 CHIPS/GRANULES BASE POLYMER	7025.000	K.G	717445.69	17913.75 US\$
2	GLASS FIBER (CHOPPED STRAND) REINFORCEING AGENT	3090.000	K.G	136129.95	3399.00 US\$
3	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	155.000	K.G	22968.68	573.50 US\$
4	CALCIUM STEARATE MOULD RELEASE AGENT	31.000	K.G	1862.33	46.50 US\$
			Total	878,406.6 5	21,932.75

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

132	Case No.:88/29/83-ALC1/2007	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved	
	HQ File : 01/83/050/01353/AM08/	RLA File : 07/24/040/00295/AM08/	Lic.No/Date:07100538 50 15.10.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0-POLYURETHANE ADHESIVE - 20 % SOLIDS	90000.000	K.G	8910000.00	198000.00 US\$
			Total	8,910,000.00	198,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER POLYOL	14418.000	K.G	2638494.00	58633.00 US\$
2	METHYLENE DI ISOCYANATE	2709.000	K.G	346752.00	7706.00 US\$
3	1:4 BUTANE DI-OL	378.000	K.G	47250.00	1050.00 US\$
4	ACETONE	43803.000	K.G	2628180.00	58404.00 US\$
5	METHYL ETHYL KETONE	22005.000	K.G	1408320.00	31296.00 US\$
6	TOLUENE	9531.000	K.G	419364.00	9319.00 US\$
7	TIN CATALYSTS	477.000	K.G	715500.00	15900.00 US\$
8	TONER	180.000	K.G	36000.00	800.00 US\$
9	MMA	792.000	K.G	102960.00	2288.00 US\$
			Total	8,342,820.00	185,396.00
Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Polyurethane Adhesive		1 kg	1. Polyester Polyol		0.1602 kg

Case No.:89/29/83-ALC1/2007		Party Name:BOSTIK INDIA PRIVATE LIMITED		Meet No/Date:41/87-ALC1/2007 20.02.2008		Status:Approved	
HQ File : 01/83/050/01354/AM08/		RLA File : 07/24/040/00362/AM08/		Lic.No/Date:07100538 52 15.10.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty		UO M	FOB (Rs.)	FOB (Currency)	
1	62/0- POLYURETHANE ADHESIVE - 17% SOLIDS	40000.000		K.G	3931983.00	87377.00 US\$	
				Total	3,931,983.00	87,377.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	POLYURETHANE RESIN	6536.00 0	K.G	1634000.0 0	36311.00 US\$		
2	FUMED SILICA	400.000	K.G	132000.00	2933.00 US\$		
3	TOLUENE	6056.00 0	K.G	266464.00	5921.00 US\$		
4	ACETONE	12072.0 00	K.G	724320.00	16096.00 US\$		
5	ETHYL ACETATE	6668.00 0	K.G	320064.00	7113.00 US\$		
6	METHYL ETHYL KETONE	9400.00 0	K.G	601600.00	13369.00 US\$		
			Total	3,678,448. 00	81,743.00		
Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are approved:							

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PU Adhesive (Solid Content 17 +/- 1% Grade 1732/1802)	1 kg	1. Polyurethane	0.1634 kg
		2. Fumed Silica	0.0100 kg
		3. Ethyl Acetate	0.1667 kg
		4. Methyl Ethyl Ketone	0.2350 kg
		5. Acetone	0.3018 kg
		6. Toluene	0.1514 kg

Case No.:2/31/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved
HQ File : 01/87/050/00486/AM08/	RLA File : 07/24/040/00562/AM08/	Lic.No/Date:07100543 86 07.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-20.23 MT.	21.450	M.T	1827632.00	45690.80 US\$
			Total	1,827,632.00	45,690.80
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	20.230	M.T	890120.00	22253.00 US\$
			Total	890,120.00	22,253.00

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

150	Case No.:5/31/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:41/87-ALC1/2007	Status:Approved
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				20.02.2008			
HQ File : 01/87/050/00489/AM08/		RLA File : 05/24/040/00605/AM08/		Lic.No/Date:05102118 68 08.11.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)		FOB (Currency)	
1	63/0- Silicon coated polyester film, with/without printing	300000.000	K.G	34408500.00		870000.00 US\$	
			Total	34,408,500.00		870,000.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.	13125.000	K.G	3001497.00		74943.75 US\$	
2	Poly Methyl Phenyl Siloxane Chemical Name- Poly Methyl Phenyl siloxane, Colorless, Odourless liquid.	354.000	K.G	326087.00		8142.00 US\$	
3	Methyl Hydrogen Polysiloxane Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, Odourless liquid.	177.000	K.G	42533.00		1062.00 US\$	
4	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name- Organo Platinum complex in Poly dimethyl siloxane, viscous liquid with slight odour color-transparent to	132.000	K.G	2220372.00		55440.00 US\$	

	slight yellowish.				
5	Polyester Film(Biaxially Oriented Polyester Film) OR (A) MEG- 125930.00 Kgs, (B) PTA - 295568.00 Kgs Biaxially Oriented Polyethylene Terephthalate(BOPET), Flexible Film	312771.00	K.G	25052957.00	625542.00 US\$
6	Fuel (LPG) 5% of F.O.B Value	56493.500	K.G	1742175.00	43500.00 US\$
			Total	32,385,621.00	808,629.75
Decision: With D/o C&PC OM No. 46011/99/2007-PC.II dated 22.01.2008, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Silicone Coated Polyester Film with/without Printing	1 kg	1. Polyester Film OR Polyester Chips	1.0425 kg 1.0946 kg		
		2. Poly Dimethyl Siloxane	0.0437 kg		
		3. Polymethyl Phenyl Siloxane	0.0011 kg		
		4. Methyl Hydrogen Polysiloxane	0.0005 kg		
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg		

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Case No.:7/34/87-ALC1/2007	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Approved		
HQ File : 01/87/050/00497/AM08/	RLA File : 04/24/040/00283/AM08/	Lic.No/Date:04100921 15 16.11.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
<i>1</i>	<i>63/0- GRP (SMC) MOULDED</i>	<i>1458.850</i>	<i>K.G</i>	<i>172572.00</i>	<i>4396.74 US\$</i>

	COMPONENTS WATER TANK PANELS. THE GLASS FIBRE CONTENT IN THE EXPORT PRODUCT WIL BE 35% + (OR) - 2% ENCLOSED				
			Total	172,572.00	4,396.74
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	SHEET MOULDING COMPOUND (PLASTIC RAW MATERIAL) ENCLOSED	1531.790	K.G	152604.83	3829.48 US\$
			Total	152,604.83	3,829.48
Decision: With D/o C&PC OM No. 46011/04/2008-PC.II dated 08.02.2008, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	GRP (SMC) Moulded Components for Water Tank Panels (Glassfiber content 35% +/- 2%)	1 kg	Sheet Moulding Compound (Glassfiber content 35 +/- 2%)	1.05 kg/kg content in the export product	

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Case No.: 2/37/87- ALC1/2007	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Approved		
HQ File : 01/87/050/00558/AM08/	RLA File : 06/24/040/00032/AM08/	Lic.No/Date:06100127 21 08.01.2008	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
<i>I</i>	<i>63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS</i>	<i>500000.000</i>	<i>K.G</i>	<i>42229580.00</i>	<i>1075915.00 US\$</i>

	<i>VIRGIN</i>				
			<i>Total</i>	42,229,580.00	1,075,915.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES VIRGIN	471625.00	K.G	30070810.00	754600.00 US\$
2	PP GRANULES FOR LAMINATION/COATING VIRGIN	65625.00	K.G	3791970.00	95156.00 US\$
3	RELEVANT U.V. STABILISER VIRGIN	9625.000	K.G	1925000.00	48300.00 US\$
			<i>Total</i>	35,787,780.00	898,056.00

Decision: With D/o C&PC OM No. 46011/129/2006-PC.II dated 19.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Container - U.V. Stabilized containing 437.50 MT PP Fabric and 62.5 MT lamination/coating	1 kg	1. Polypropylene Resins/Granules (for PP Fabric)	0.94325 kg
		2. Polypropylene Resin/Granules (for lamination/coating)	0.13125 kg
		3. UV Stabilizer	0.01925 kg

OUT OF AGENDA CASE

Committee was informed that quantity of one of import items viz. 'Toluene' is allowed as '0.1089 kg' in lieu of '**0.1069 kg**' against AA Nos. 0710037168 dated 06.04.2005 and 0710037832 dated 12.05.2005 in minutes of NC Meeting No. 32/08 dated 05.12.2007 (Case No. M-280) due to typographical error. Committee decided to modify relevant minutes of NC Meeting No. 32/08 dated 05.12.2007 (Case No. M-280) as under:

3.1.9	Case No. M-280	BOSTIK INDIA LTD.	HQ F. No. 01/82/050/21/AM06/DES-VII 01/82/050/116/AM06/DES-VII	Status: Approved
	NC No.: 32/08 Dated:	Adv. Lic. No. 0710037168	RLA F. No. 07/24/040/764/AM05 07/24/040/498/AM05	

	05.12.2007	Dated 06.04.2005 0710037832 Dated 12.05.2005		
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Application: Request is for correction in the export product name and adhoc norms fixed for following:

<i>01/82/050/21/AM06/DES-VII; 07/24/040/764/AM05; AA 0710037168 dt 06.04.2005</i>		
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
<i>1</i>	<i>62/0- PU ADHESIVE</i>	<i>11395.000 K.G.</i>
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
<i>1</i>	<i>POLYESTER POLYOL ESTEREZ 1102/ESTEREZ 1103/REPOL 387/1/REPOL 387/2</i>	<i>1823.200 K.G.</i>
<i>2</i>	<i>POLYISOCYANATE (MDI) DESMODUR TPPU 0118 FUSED</i>	<i>341.850 K.G.</i>
<i>3</i>	<i>POLYOL (1:4 BUTANE DI OL) 1:4 BUTANE DI OL</i>	<i>45.580 K.G.</i>
<i>4</i>	<i>ACETONE</i>	<i>2000.000 K.G.</i>
<i>5</i>	<i>TOLUENE</i>	<i>3500.000 K.G.</i>
<i>6</i>	<i>METHYL ETHYL KETONE</i>	<i>4071.800 K.G.</i>
<i>7</i>	<i>TIN CATALYSTS</i>	<i>68.370 K.G.</i>

<i>01/82/050/116/AM06/DES-VII; 07/24/040/498/AM05; AA 0710037832 dt 12.05.2005</i>		
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
<i>1</i>	<i>62/0- POLYURETHANE ADHESIVE</i>	<i>100000.000 K.G.</i>
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
<i>1</i>	<i>POLYESTER POLYOL</i>	<i>18236.900 K.G.</i>
<i>2</i>	<i>POLYISOCYANATE</i>	<i>2224.520 K.G.</i>
<i>3</i>	<i>POLYOLS</i>	<i>889.810 K.G.</i>
<i>4</i>	<i>RELEVANT SOLVENTS RELEVANT SOLVENTS MEK/ETHYL ACETATE//TOLUENE/ACETONE</i>	<i>70721.900 K.G.</i>

Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved** in supersession of earlier norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Adhesive (Solid Content 20 +/- 1%)	1 kg	1. Polyester Polyol	0.1602 kg
		2. Methylene Di Isocyanate	0.0301 kg

Grade 5030/5050/8300)		3. 1:4 Butane Di Ol	0.0042 kg
		4. Acetone	0.4867 kg
		5. Methyl Ethyl Ketone	0.2445 kg
		6. Toluene	0.1069 kg
		7. Tin Catalyst	0.0053 kg
		8. Toner	0.0020 kg
		9. MMA	0.0088 kg

”



3.2. Following applications were deferred:

MANUAL CASES

3.2.1	Case No. A-558	ASSOCIATION OF BUTADIENE & STYRENE BASED INDUSTRIES	HQ F. No. 01/87/162/439/AM07/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008		Modification of the Standard Input-Output Norms (SION) for the export product “Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti-rust Coating (A – 2057)”	

Application: Request is for modification of the Standard Input-Output Norms (SION) for the export product “Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti-rust Coating (A – 2057) with a view to avoiding alleged misuse of SION.

Decision: Deferred

3.2.2	Case No. A-561	ATUL LIMITED	HQ F. No. 01/82/050/306/AM05/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0810035653 Dated 27.01.2004	RLA F. No. 08/80/040/359/AM04	

Application: Request is for modification of description of import item as ‘**Bisphenol-A**’ instead of ‘Bishenol’ printed in ALC minutes of Meeting No. 10/2004 dated 16.06.2004 (Case No. A-328).

Position: Deferred

3.2.3	Case No. A-562	FUTURA FIBRES	HQ F. No. 01/87/050/328/AM05/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0410058346 Dated 15.06.2004	RLA F. No. 04/24/040/224/AM04	

Application: Request is for change in description of export product from ‘Master Batch of Polyurethane Terephthalate Chips containing 30% Carbon Black’ recorded in NC minutes to ‘**30% Black Master Batch Chips**’ as per their application.

Position: Deferred

3.2.4	Case No. A-563	FUTURA FIBRES	HQ F. No. 01/87/050/1134/AM07/DES-VII	Status: Deferred
	NC No.: 41/08	Adv. Lic. No.	RLA F. No. 04/24/040/398/AM07	

	Dated:20.02.2008	0410088494 Dated: 23.03.2007		
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Application: Request is for allowing one of inputs as '**Triethyl Phosphono Acetate (TEPA)**' applied for by firm instead of 'Ortho Phosphoric Acid' allowed by NC and also to amend description of export item as '**40% IPA Copolyester Chips**' instead of '40% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.560 – 0.600, (ii) Melting Point °C – 155 +/- 5' in adhoc norms fixed by NC in Meeting No. 06/08 dated 16.05.2007.

Decision: Deferred.

3.2.5	Case No. A-564	FUTURA FIBRES	HQ F. No. 01/87/050/1133/AM07/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0410088493 Dated: 23.03.2007	RLA F. No. 04/24/040/397/AM07	

Application: Request is for allowing one of inputs as '**Triethyl Phosphono Acetate (TEPA)**' applied for by firm instead of 'Ortho Phosphoric Acid' allowed by NC and also to amend description of export item as '**25% IPA Copolyester Chips**' instead of '25% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.565 – 0.600, (ii) Melting Point °C – 198 +/- 5' in adhoc norms fixed by NC in Meeting No. 06/08 dated 16.05.2007.

Decision: Deferred.

3.2.6	Case No. A-565	SUJA RUBBER INDUSTRIES PVT. LTD.	HQ F. No. 01/87/050/321/AM08/DES-VIII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0410089964 Dated 14.06.2007	RLA F. No. 04/24/040/27/AM08	

Application: Request is for fixation of adhoc norms:

Position: Information furnished by firm vide their letter dated 05.12.2007 is incomplete. As per DIPP comments dated 19.02.2008, following details are to be asked/clarified from firm:

- i) Specific Type of Synthetic Rubber (not Brand Name) to be imported; and**
- ii) Calculation Sheet to arrive at the quantity of raw material asked for.**

3.2.7	Case No. A-566	R.M. EXPORTS	HQ F. No. 01/87/050/176/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Auth. No. 3010051955 Dated 29.05.2007	RLA F. No. 30/24/040/06/AM08	

Application: Request is for fixation of adhoc norms.

Position: It is noted that application firm vide their letter dated 22.11.2007 has revised the quantity of import and export both. As per DIPP comments dated 20.02.2008,

Committee decided to advise the applicant firm to revise the application, indicating wastage involved and material balance between import and export.

3.2.8	Case No. A-567	REGALIA LAMINATES	HQ F. No. 01/87/050/607/AM07/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0510192174 Dated: 05.10.2006	RLA F. No. 05/24/040/546/AM07	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.9	Case No. A-568	MAX INDIA LTD.	HQ F. No. 01/87/162/104/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 2210001904 Dated 23.04.2003	RLA F. No. 22/80/040/109/AM03	

Application: Request from JDGFT, Chandigarh for clarification on description of imported item.

Position: Deferred.

3.2.10	Case No. A-569	PLASTIC PRODUCTS ENGG. CO.	HQ F. No. 01/87/050/57/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0810063418 Dated 06.03.2007	RLA F. No. 08/24/040/199/AM07	

Application: Request is for fixation of adhoc norms:

Position: D/L No. 46011/55/2007-PC.II dated 13.6.2007 by D/o C&PC, reminder issued by DGFT.

3.2.11	Case No. A-570	PLASO PAN ENGRS. (INDIA) PVT. LTD.	HQ F. No. 01/87/050/184/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0510204391 Dated: 01.6.2007	RLA F. No. 05/24/040/75/AM08	

Application: Request is for fixation of adhoc norms:

Position: D/L No. 46011/235/2004-PC.II dated 06.09.2007 by D/o C&PC.

3.2.12	Case No. A-573	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/470/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0910031191 Dated 24.08.2007	RLA F. No. 09/24/040/175/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.2.13	Case No. A-574	VEM TECHNOLOGIES P. LTD.	HQ F. No. 01/81/162/563/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008	Adv. Lic. No. 0910029346 Dated 14.02.2007	RLA F. No. 09/21/040/464/AM07	

Application: Request is for fixation of adhoc norms.

Position: D/L No. 46011/101/2007-PC.II dated 12/20.12.2007 by D/o C&PC.

3.2.14	Case No. A-575	A REF. FROM TEXPROCIL MUMBAI	HQ F. No. 01/87/162/477/AM08/DES-VII	Status: Deferred
	NC No.: 41/08 Dated:20.02.2008		Notification of norms to allow quantity of ' Furnace Oil ' in ' kgs. ' in addition to ' Litres '	

Application: Suggestion of TEXPROCIL, Mumbai for notification of norms to allow quantity of '**Furnace Oil**' in '**kgs.**' in addition to '**Litres**'.

Decision: Deferred.

ONLINE CASES

1	Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:27.02.2008
Position: Case listed in NC Meeting 38/08 dated 30.01.2008 and deferred.				

2	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/85/050/00018/AM07/	RLA File : 04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:27.02.2008
Position: Case listed in NC Meeting 38/08 dated 30.01.2008 and deferred.				

3	Case No.:77/23/82-ALC1/2006	Party Name: MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:27.02.2008
Position: Case listed in NC Meeting 38/08 dated 30.01.2008 and deferred.				

4	Case No.:3/30/85-	Party Name:KUBER	Meet No/Date:41/87-	Status:Deferred
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	ALC3/2006	CONSTRUCTION PRIVATE LIMITED,	ALC1/2007 20.02.2008	
	HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

7	Case No.:5/43/87-ALC1/2006	Party Name: REGALIA LAMINATES	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

8	Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

11	Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

12	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

13	Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

14	Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
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	HQ File : 01/87/050/00010/AM08/	RLA File : 22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

15	Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

16	Case No.:12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

17	Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

18	Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

19	Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

22	Case No.:6/6/87-ALC1/2007	Party Name: UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:27.02.2008

	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.
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23	Case No.:11/5/87-ALC1/2007	Party Name: ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

24	Case No.:12/8/87-ALC1/2007	Party Name: HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

26	Case No.:15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

27	Case No.:2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

28	Case No.:23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

29	Case No.:27/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

30	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

32	Case No.:3/10/87-ALC1/2007	Party Name: BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

33	Case No.:38/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

34	Case No.:4/9/87-ALC1/2007	Party Name: ARC CHEMICALS PVT. LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

35	Case No.:39/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

36	Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

38	Case No.:41/8/87-ALC1/2007	Party Name: CONCORD NONWOVEN	Meet No/Date:41/87-ALC1/2007	Status:Deferred
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		INDUSTRIES PVT. LTD.,	20.02.2008	
	HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

39	Case No.:1/23/87- ALC1/2007	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

41	Case No.:9/10/87- ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

42	Case No.:22/9/87- ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

44	Case No.:5/19/87- ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00130/AM08/	RLA File : 03/94/040/00125/AM08/	Lic.No/Date:0310430873 29.05.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

47	Case No.:6/23/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00222/AM08/	RLA File : 03/95/040/01403/AM07/	Lic.No/Date:0310433293 20.06.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

50	Case No.:147/24/87- ALC1/2007	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File :	RLA File :	Lic.No/Date:0510205610	Defer

	01/87/050/00191/AM08/	05/24/040/00179/AM08/	02.07.2007	Date:19.03.2008
	Position: Deferred			

51	Case No.: 149/24/87- ALC1/2007	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00192/AM08/	RLA File : 05/24/040/00178/AM08/	Lic.No/Date:0510205612 02.07.2007	Defer Date:19.03.2008
	Position: Deferred			

52	Case No.: 2/22/87- ALC1/2007	Party Name: MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00194/AM08/	RLA File : 02/24/040/00094/AM08/	Lic.No/Date:0210102069 02.07.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

54	Case No.: 27/19/87- ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00240/AM08/	RLA File : 03/94/040/00302/AM08/	Lic.No/Date:0310435337 06.07.2007	Defer Date:19.03.2008
	Position: Deferred			

55	Case No.: 128/19/83- ALC1/2007	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/83/050/00795/AM08/	RLA File : 03/94/040/00034/AM08/	Lic.No/Date:0310435368 09.07.2007	Defer Date:19.03.2008
	Position: Deferred			

56	Case No.: 23/19/87- ALC1/2007	Party Name: CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00229/AM08/	RLA File : 02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

57	Case No.: 134/19/83- ALC1/2007	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/83/050/00848/AM08/	RLA File : 05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:19.03.2008

Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			
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61	Case No.: 20/23/87-ALC1/2007	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00279/AM08/	RLA File : 03/95/040/01283/AM07/	Lic.No/Date:0310438737 08.08.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

63	Case No.: 23/23/87-ALC1/2007	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00288/AM08/	RLA File : 34/24/040/00091/AM08/	Lic.No/Date:3410019406 13.08.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

64	Case No.: 25/23/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00300/AM08/	RLA File : 11/24/040/00023/AM08/	Lic.No/Date:1110015862 20.08.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

65	Case No.: 6/25/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00332/AM08/	RLA File : 03/94/040/00462/AM08/	Lic.No/Date:0310440156 21.08.2007	Defer Date:19.03.2008
	Position: Deferred			

66	Case No.: 7/25/87-ALC1/2007	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00335/AM08/	RLA File : 03/94/040/00528/AM08/	Lic.No/Date:0310440457 22.08.2007	Defer Date:19.03.2008
	Position: Deferred			

67	Case No.: 8/25/87-ALC1/2007	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status: Deferred
	HQ File : 01/87/050/00336/AM08/	RLA File : 03/95/040/00290/AM08/	Lic.No/Date:0310440976 27.08.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/211/2004-PC-II dated 10.10.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

68	Case No.:9/25/87-ALC1/2007	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00337/AM08/	RLA File : 03/95/040/00084/AM08/	Lic.No/Date:0310440978 27.08.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/211/2004-PC-II dated 10.10.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

69	Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

70	Case No.:2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

71	Case No.:3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 38/08 dated 30.01.2008 and deferred.			

73	Case No.:4/25/87-ALC1/2007	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00329/AM08/	RLA File : 03/94/040/00530/AM08/	Lic.No/Date:0310441277 30.08.2007	Defer Date:19.03.2008
	Position: Deferred			

74	Case No.:5/25/87-ALC1/2007	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00330/AM08/	RLA File : 03/94/040/00563/AM08/	Lic.No/Date:0310441278 30.08.2007	Defer Date:19.03.2008
	Position: Deferred			

75	Case No.:9/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00348/AM08/	RLA File : 02/24/040/00164/AM08/	Lic.No/Date:0210103868 06.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

76	Case No.:13/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00352/AM08/	RLA File : 03/95/040/00185/AM08/	Lic.No/Date:0310441968 06.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

77	Case No.:18/26/87-ALC1/2007	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00357/AM08/	RLA File : 17/24/040/00060/AM08/	Lic.No/Date:1710001750 06.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

78	Case No.:19/26/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00358/AM08/	RLA File : 13/24/040/00013/AM08/	Lic.No/Date:1310025010 07.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

80	Case No.:21/26/87-ALC1/2007	Party Name: NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00360/AM08/	RLA File : 03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

81	Case No.:24/26/87-ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00363/AM08/	RLA File : 05/24/040/00466/AM08/	Lic.No/Date:0510208833 11.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

84	Case No.:31/26/87-ALC1/2007	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2007	Status:Deferred
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			20.02.2008	
	HQ File : 01/87/050/00370/AM08/	RLA File : 17/24/040/00055/AM08/	Lic.No/Date:1710001758 12.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

89	Case No.:41/26/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00380/AM08/	RLA File : 03/95/040/00151/AM08/	Lic.No/Date:0310443532 18.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

90	Case No.:42/26/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00381/AM08/	RLA File : 03/95/040/01578/AM07/	Lic.No/Date:0310443536 18.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

91	Case No.:43/26/87- ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00382/AM08/	RLA File : 03/95/040/00601/AM08/	Lic.No/Date:0310443638 19.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

92	Case No.:44/26/87- ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00383/AM08/	RLA File : 06/81/040/00010/AM08/	Lic.No/Date:0610012318 20.09.2007	Defer Date:05.03.2008
	Position: Case considered in NC Meeting 39/08 dated 06.02.2008 and deferred.			

95	Case No.:48/26/87- ALC1/2007	Party Name: TESA TAPES (INDIA) PVT. LTD.	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00387/AM08/	RLA File : 03/95/040/00619/AM08/	Lic.No/Date:0310443815 20.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

96	Case No.:49/26/87- ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File :	RLA File :	Lic.No/Date:0310443843	Defer

01/87/050/00388/AM08/	03/95/040/00578/AM08/	20.09.2007	Date:27.02.2008
Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

101	Case No.:54/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00393/AM08/	RLA File : 06/81/040/00011/AM08/	Lic.No/Date:0610012339 27.09.2007	Defer Date:12.03.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

105	Case No.:58/26/87-ALC1/2007	Party Name: PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00397/AM08/	RLA File : 34/24/040/00142/AM08/	Lic.No/Date:3410019731 28.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

107	Case No.:60/26/87-ALC1/2007	Party Name: NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00399/AM08/	RLA File : 03/95/040/00647/AM08/	Lic.No/Date:0310444615 28.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

108	Case No.:61/26/87-ALC1/2007	Party Name: NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00400/AM08/	RLA File : 03/95/040/00643/AM08/	Lic.No/Date:0310444627 28.09.2007	Defer Date:27.02.2008
	Position: Case considered in NC Meeting 40/08 dated 13.02.2008 and deferred.			

109	Case No.:2/27/87-ALC1/2007	Party Name: ESSEN SPECIALITY FILMS PVT.LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00403/AM08/	RLA File : 24/24/040/00006/AM08/	Lic.No/Date:2410019715 03.10.2007	Defer Date:19.03.2008
	Position: Deferred			

115	Case No.:11/27/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00412/AM08/	RLA File : 05/24/040/00534/AM08/	Lic.No/Date:0510210109 05.10.2007	Defer Date:19.03.2008
	Position: Deferred			

116	Case No.:12/27/87-ALC1/2007	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00413/AM08/	RLA File : 05/24/040/00485/AM08/	Lic.No/Date:0510210133 08.10.2007	Defer Date:19.03.2008
	Position: Deferred			

118	Case No.:14/27/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00415/AM08/	RLA File : 17/24/040/00071/AM08/	Lic.No/Date:1710001776 09.10.2007	Defer Date:19.03.2008
	Position: Deferred			

121	Case No.:17/27/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00418/AM08/	RLA File : 03/94/040/00575/AM08/	Lic.No/Date:0310445831 10.10.2007	Defer Date:19.03.2008
	Position: Deferred			

122	Case No.:18/27/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00419/AM08/	RLA File : 03/95/040/01301/AM07/	Lic.No/Date:0310445917 10.10.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/136/2007-PC-II dated 12/20.12.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

126	Case No.:86/29/83-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/83/050/01351/AM08/	RLA File : 03/94/040/00700/AM08/	Lic.No/Date:0310446271 12.10.2007	Defer Date:19.03.2008
	Position: Deferred			

127	Case No.:74/29/83-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/83/050/01339/AM08/	RLA File : 03/94/040/00601/AM08/	Lic.No/Date:0310446117 12.10.2007	Defer Date:19.03.2008
	Position: Deferred			

128	Case No.:22/27/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00423/AM08/	RLA File : 03/94/040/00670/AM08/	Lic.No/Date:0310446120 12.10.2007	Defer Date:19.03.2008
	Position: Deferred			

129	Case No.:23/27/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00424/AM08/	RLA File : 03/95/040/00676/AM08/	Lic.No/Date:0310446133 12.10.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/72/2007-PC-II dated 12/20.12.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

130	Case No.:24/27/87-ALC1/2007	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00425/AM08/	RLA File : 34/24/040/00152/AM08/	Lic.No/Date:3410019830 12.10.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/138/2007-PC-II dated 12/20.12.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

134	Case No.:27/27/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00428/AM08/	RLA File : 03/95/040/00670/AM08/	Lic.No/Date:0310446307 15.10.2007	Defer Date:19.03.2008
	Position: Deferred			

135	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/85/050/00107/AM08/	RLA File : 31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:19.03.2008
	Position: Deferred			

136	Case No.:26/32/83-ALC1/2007	Party Name:ZYDEX INDUSTRIES,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/83/050/01448/AM08/	RLA File : 34/24/040/00150/AM08/	Lic.No/Date:3410019934 29.10.2007	Defer Date:19.03.2008
	Position: Reply to D/L received from firm and sent to DIPP; comments are awaited			

	from D/o DIPP.
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137	Case No.:10/33/80-ALC2/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/80/050/00550/AM08/	RLA File : 07/24/040/00550/AM08/	Lic.No/Date:0710054284 31.10.2007	Defer Date:19.03.2008
	Position: Deferred			

138	Case No.:1/30/87-ALC1/2007	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00471/AM08/	RLA File : 17/24/040/00076/AM08/	Lic.No/Date:1710001796 01.11.2007	Defer Date:19.03.2008
	Position: Deferred			

139	Case No.:2/30/87-ALC1/2007	Party Name:JAI CORP LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00472/AM08/	RLA File : 03/94/040/00745/AM08/	Lic.No/Date:0310448911 02.11.2007	Defer Date:19.03.2008
	Position: Deferred			

140	Case No.:3/30/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00473/AM08/	RLA File : 03/95/040/00708/AM08/	Lic.No/Date:0310448998 02.11.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/10/2005-PC-II dated 07.01.2008 issued by D/o C&PC, reminder to be issued by DGFT.			

141	Case No.:4/30/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00474/AM08/	RLA File : 03/95/040/00657/AM08/	Lic.No/Date:0310449004 02.11.2007	Defer Date:19.03.2008
	Position: Deferred			

142	Case No.:5/30/87-ALC1/2007	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00475/AM08/	RLA File : 08/24/040/00183/AM08/	Lic.No/Date:0810068333 05.11.2007	Defer Date:19.03.2008
	Position: Deferred			

143	Case No.:6/30/87-ALC1/2007	Party Name:KARTIKEYA INTERNATIONAL	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00476/AM08/	RLA File : 06/24/040/00024/AM08/	Lic.No/Date:0610012484 05.11.2007	Defer Date:19.03.2008
	Position: Deferred			

144	Case No.:8/30/87-ALC1/2007	Party Name: DALMIA DYE-CHEM INDS. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00478/AM08/	RLA File : 03/94/040/00014/AM08/	Lic.No/Date:0310449514 07.11.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/06/2008-PC-II dated 08/11.02.2008 issued by D/o C&PC, reminder to be issued by DGFT.			

145	Case No.:9/30/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00479/AM08/	RLA File : 03/94/040/00827/AM08/	Lic.No/Date:0310449517 07.11.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/07/2008-PC-II dated 11.02.2008 issued by D/o C&PC, reminder to be issued by DGFT.			

146	Case No.:1/31/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00485/AM08/	RLA File : 03/95/040/00767/AM08/	Lic.No/Date:0310449576 07.11.2007	Defer Date:19.03.2008
	Position: Deferred			

148	Case No.:3/31/87-ALC1/2007	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00487/AM08/	RLA File : 03/94/040/00824/AM08/	Lic.No/Date:0310449613 07.11.2007	Defer Date:19.03.2008
	Position: ITC (HS) Code of export product is indicated as 39072010.			

149	Case No.:4/31/87-ALC1/2007	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00488/AM08/	RLA File : 52/24/040/00019/AM08/	Lic.No/Date:5210022458 08.11.2007	Defer Date:19.03.2008
	Position: Deferred			

151	Case No.:6/31/87-ALC1/2007	Party Name: METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00490/AM08/	RLA File : 31/24/040/00279/AM08/	Lic.No/Date:3110031547 13.11.2007	Defer Date:19.03.2008
	Position: Deferred			

152	Case No.:1/34/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00491/AM08/	RLA File : 04/24/040/00266/AM08/	Lic.No/Date:0410092098 15.11.2007	Defer Date:19.03.2008
	Position: Deferred			

153	Case No.:2/34/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00492/AM08/	RLA File : 04/24/040/00173/AM08/	Lic.No/Date:0410092104 15.11.2007	Defer Date:19.03.2008
	Position: Deferred			

154	Case No.:3/34/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00493/AM08/	RLA File : 04/24/040/00004/AM08/	Lic.No/Date:0410092105 15.11.2007	Defer Date:19.03.2008
	Position: Deferred			

155	Case No.:5/34/87-ALC1/2007	Party Name: NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00495/AM08/	RLA File : 03/95/040/00754/AM08/	Lic.No/Date:0310450391 15.11.2007	Defer Date:19.03.2008
	Position: D/L No. 46011/09/2008-PC-II dated 13.02.2008 issued by D/o C&PC in another case file No. 01/87/050/00360/AM08 for same export product for same firm.			

157	Case No.:1/37/87-ALC1/2007	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:41/87-ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00557/AM08/	RLA File : 52/24/040/00025/AM08/	Lic.No/Date:5210022721 02.01.2008	Defer Date:19.03.2008
	Position: Deferred			

159	Case No.:3/37/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:41/87- ALC1/2007 20.02.2008	Status:Deferred
	HQ File : 01/87/050/00564/AM08/	RLA File : 13/24/040/00023/AM08/	Lic.No/Date:1310025576 11.01.2008	Defer Date:19.03.2008
	Position: Copy of application not received from RLA. Moreover, no data is available in online agenda generated from the system. Application to be called from RLA and sent to D/o C&PC.			

Meeting ended with thanks to Chair and all participants.